

Jumbo Jet was forced to an emergency landing at London Heathrow airport;

(b) what was the condition of emergency shutles which caused in juries; and

(c) what action has been taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) 51 passengers and one airhostess received minor injuries

(b) and (c) The friction injuries were caused not due to the condition of shutles but occurred when passengers slid down the shutles.

बनारस हिन्दू विश्वविद्यालय की कार्य-कारिणी के सदस्यों द्वारा त्यागपत्र दिया जाना

764. श्री सत्य प्रकाश मालवीय : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बनारस हिन्दू विश्वविद्यालय की कार्यकारिणी के सदस्यों ने अपने त्यागपत्र दिये हैं, यदि हाँ, तो उनके नाम क्या हैं तथा उसके क्या कारण हैं, और

(ख) क्या यह भी सच है कि उपर्युक्त विश्वविद्यालय की कार्यकारिणी में कुछ पद रिक्त पड़े हैं, यदि हाँ तो ऐसे पदों की संख्या कितनी है और उनके कब तक भरे जाने की संभावना है ?

शिक्षा और संस्कृति विभागों में राज्य मंत्री (श्रीमती सुशीला रोहतगी) :
(क) और (ख) बनारस हिन्दू विश्वविद्यालय के अधिनियम और संविधियों के अनुसार विश्वविद्यालय की कार्यकारी परिषद में एक कुलपति और आठ अन्य सदस्य हैं। परिषद के सभी आठ सदस्य जुलाई, 1985 में नियुक्त किए गए थे।

इन सदस्यों में से प्रो० (श्रीमती) एन० राजम प्रोफेसर, निष्पादन कला संकाय, ने जनवरी, 1986 में अपनी सदस्यता से त्यागपत्र दिया था क्योंकि उन्होंने महसूस किया कि वे परिषद की सदस्यता तथा अपने अनुसंधान संबंधी वचनबद्धताओं के साथ व्यर्थ नहीं कर सकेंगी। उनके स्थान पर अन्य व्यक्ति की नियुक्ति अभी होनी है। विश्वविद्यालय की कार्यकारी परिषद में इस समय अभी कोई रिक्त स्थान नहीं है।

मगध एक्सप्रेस का मार्ग

765. श्री सत्य प्रकाश मालवीय : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को ऐसी कोई मांग प्राप्त हुई है जिसमें यह मांग की गई है कि मगध एक्सप्रेस को मिर्जापुर की बजाय वाराणसी से होकर चलाया जाये और यह वाराणसी पर भी रुके, और

(ख) यदि हाँ, तो सरकार इस सम्बन्ध में क्या कार्यवाही कर रही है ?

रेल विभाग में राज्य मंत्री (श्री मधवराव सिधिया) : (क) हाँ, हाँ।

(ख) प्रस्ताव स्वीकार नहीं किया गया है क्योंकि यात्रियों का यात्रा समय बढ़ जायेगा और उन्हें अधिक किराया देना पड़ेगा।

Circular Railway for Hyderabad and Secunderabad

766. SHRI VIJAYA MOHANA REDDY: Will the Minister of TRANSPORT be pleased to state:

(a) whether there is any proposal under Government's consideration for the construction of a circular railway line to meet the traffic requirements of the twin cities of Hyderabad and Secunderabad; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b) South Central Railway had carried out a techno-economic feasibility study for Circular and allied rail transit system for Hyderabad Metropolitan area. The report has been forwarded to the State Government. The provision of Circular Railway being essentially a Metropolitan transport scheme for easing the commuter traffic conditions, the State Government has been advised to obtain the clearance of the Planning Commission for conducting a detailed survey and execution of the project with provision of funds outside normal Railway Plan with dividend free liability.

Norms for affiliation of new degree colleges with universities

767. SHRI PAWAN KUMAR BANSAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the norms prescribed by the University Grants Commission for the grant of affiliation by universities to new degree colleges; and

(b) what is the number of such colleges that came into existence during each of the last three years?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI): (a) The UGC has not prescribed any norms for granting affiliation to colleges by the universities.

(b) According to information available, the total number of colleges in 1982-83 was 5039 which increased to 5246 in 1983-84 and 5482 in 1984-85.

Improvement of Highways in Madhya Pradesh

768. SHRIMATI RATAN KUMARI: Will the Minister of TRANSPORT be

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pleased to state the amount earmarked for 1986-87 for improving the conditions of National Highways passing through Madhya Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): A sum of Rs. 1700.00 lakhs has been earmarked for allotment to Madhya Pradesh for development of National Highways (Original Works) in the State.

Discontinuance of road tax collection through Post Offices

769. SHRI KALPNATH RAI: Will the Minister of TRANSPORT be pleased to state;

(a) whether it is a fact that the system of collection of road tax through Post Office for the current year 1986-87 has been discontinued;

(b) if so, what are the reasons therefor; and

(c) what alternative arrangement have been made for the purpose?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) and (c) Delhi Administration have intimated that the system of collection of Road Tax through Post Offices has been replaced by the new one with effect from 1-4-1986. It is reported that the Postal authorities have asked for enhancement of the remuneration per token from Rs. 2.25 to Rs. 7.50, which was considered uneconomic, since 80 per cent of the annual road tax collection are made through the offices of the Directorate of Transport itself. The collection of road tax in Delhi is now done through the specified branches of Central Bank of India and counters of Automobile Association of India.